

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1347/IB/2021
IN
PETITION NUMBER : IBA/1075/2019
NAME OF THE PETITIONER : Employee State nsurance Corporation
M/s.Krishna Energy Pvt Ltd
NAME OF THE RESPONDENTS : Ramana Kumar
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the Cause List, the hearing through Video Conferencing platform could not be conducted today. Matter is reposted to **09.08.2021**.


[K. NATARAJAN]
Deputy Registrar

VS